

Government of Jharkhand
COMMERCIAL TAXES DEPARTMENT

File No.- Va0 Kar/GST/16/2017-4083

/Ranchi, Dated-03/11/2017

Order No. 06/2017-GST

Subject: Extension of time limit for submitting application in FORM GST REG-26

In exercise of the powers conferred by clause (b) of sub-rule (2) of rule 24 of the Jharkhand Goods and Services Tax Rules, 2017 read with section 168 of the Jharkhand Goods and Services Tax Act, 2017, the Commissioner, on the recommendations of the Council, hereby extends the period for submitting electronically the application in the **FORM GST REG- 26** till 31st December 2017.

(K.K. Khandelwal)
Principal Secretary-cum-Commissioner,
Commercial Taxes Department,
Jharkhand, Ranchi